## GOVERNMENT OF INDIA CHEMICALS AND FERTILIZERS LOK SABHA

UNSTARRED QUESTION NO:4335 ANSWERED ON:06.09.2012 MINUTES BOOKS OF COMMITTEES Aaron Rashid Shri J.M.;Bhadana Shri Avtar Singh

## Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is true that the Minutes Books of various committees are not open to Public and information provided under Right to Information Act by National Institute of Pharmaceuticals Education & Research (NIPER) Mohali, Punjab;

(b) if so, the details thereof;

(c) whether the Government is aware that in absence of representation of Members of Parliament on the Board of Governors (BOG) of MIPER as per NIPER Act has deprived the balance of examination of issues judicially in the meetings affecting the smooth functioning of the Institution; and

(d) if so, the reaction of the Government thereto and the steps taken by it to maintain the equilibrium of functioning?

## Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMARJENA)

(a) & (b) National Institute of Pharmaceutical Education & Research (NIPER). Mohali has informed that in terms of provisions contained in cla\_ise 3.1.3

(c) & (d) Board of Governors of NIPER, Mohali, has beei constituted in terms of the provisions of the NIPER Act, 1998. However, Members of Parliament have not been included for the present because of the observation of Department of Legal Affairs that inclusion of Members of Parliament on the Board of Governors (BoG) of NIPER would attract disqualification on the ground of holding an office of profit. Lok Sabha Secretariat and Rajya Sabha Secretariat were informed of the observations of Department of Legal Affairs.